(d) whether there is prohibition for storage of domestic cargo, not exported or imported through Mumbai Port, in such areas?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir. Storage areas covered under General Bye-Laws (GBL) are used for storage of pre-shipment export cargo, Customs cleared cargo through Mumbai Port and Domestic cargo received by rail, on recovery of charges under general bye laws.
  - (d) No, Sir.

## Setting up of Major Ports and Ship Building Yards

- 2424. SHRI BAISHNAB PARIDA: Will the Minister of SHIPPING be pleased to state:
- (a) whether Government has written to all the coastal States for identifying and setting up major ports, ship building yards or proejcts comprising thereof;
  - (b) if so, the details thereof;
- (c) whether above step is in view to meet the unabated increase in the cargo handling facilities;
- (d) the status of all the minor ports that are proposed to be set up on the East Coast Zone *inter-alia* indicating the road-connectivity of all these ports with the National Highways in the country;
- (e) the action plan to improve the efficiency of Government run ports in the country; and
- (f) the estimate of growth of traffic both in the major and minor ports in the country in the next 10 years period, *inter-alia* indicating the action plan of Government to handle such amount of traffic?

## THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) Yes, Sir.

- (b) The Government of India has requested all Coastal States in the Country to explore the possibility of setting up a new Major Port or a new Ship Building Yard or a composite Port-cum-Ship building yard in their States and submit a comprehensive proposal to the Ministry of Shipping.
  - (c) Yes, Sir.
- (d) As per Indian Ports Act, 1908, the development of non-major ports (Minor Ports) vest with the respective State Governments.

- (e) The ports and the approach channels are being deepened by Capital dredging to attract bigger vessels, Mechanization of berths by installing conveyors and pipelines are taken up, shore equipment are being added to increase the loading/unloading rate and reduce ship idel time and existing berths are being strengthened.
- (f) In order to handle huge traffic at ports in the country, the Government has taken the initiative for construction/upgradation of berths, deepening of channels, rail/road connectivity projects, equipment upgradation/modernization schemes etc. The traffic projections for the period from 2010-11 to 2019-20 for Major Ports, Non-Major Ports in the country are given in the Statement.

Statement

The traffic projections for the period from 2010-11 to 2019-20 for

Major Ports, Non Major Ports in country

Year -	Traffic Projection (in Million Tonnes)								
	Major Ports			Non-Major Ports			All Ports		
	P	M	О	P	M	O	P	M	О
	(assum	(assum	(assum	(assum	(assum	(assum	(assum	(assum	(assum
	ing	ing	ing	ing	ing	ing	ing	ing	ing
	6%	9%	11%	6%	9%	11%	6%	9%	11%
	growth	growth	growth	growth	growth	growth	growth	growth	growth
	in	in	in	in	in	in	in	in	in
	GDP)	GDP)	GDP)	GDP)	GDP)	GDP)	GDP)	GDP)	GDP)
2010-11	614	632	644	283	294	301	896	926	945
2011-12	652	61	718	306	331	347	959	1022	1065
2012-13	693	756	799	332	371	398	1025	1126	1197
2013-14	736	826	890	359	415	455	1095	1240	1345
2014-15	782	902	991	387	462	517	1169	1365	1508
2015-16	830	986	1103	417	514	587	1247	1500	1690
2016-17	881	1077	1227	449	571	664	1331	1648	1871
2017-18	936	1179	1364	483	633	750	1419	1809	2115
2018-19	993	1284	1517	519	700	845	1513	1985	2363
2019-20	1055	1402	1687	557	774	951	1612	2176	2638

Note: P = Pessimistic, M = Most likely, O = Optimistic